NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH

CORAM: SHRI P. MOHAN RAJ, HON'BLE MEMBER (JUDICIAL)
SHRI SATYA RANJAN PRASAD, HON'BLE MEMBER (TECHNICAL)

PETITION No./IA No.	CP/39/KOB/2021
SECTION	59(1), 241, 242 C/ACT
NAME OF PARTIES	ACCAMMA EAPEN V/S SUNGKAI PLANTATIONS PVT LTD & 7 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	SHINU J PILLAI, SUJA S, MARIYA RAJAN, ANAND S A, LEKSHMI SUMUKHAN.
RESPONDENTS ADVOCATE/ PROFESSIONAL	SUKUMAR NAINAN OOMMEN, SHERRY SAMUEL OOMMEN, NITISH SATHESH SHENOY, NIDHI JACOB, CHITRANSH VIJAYVERGIA, BIJU MATHEW, SUPARTEEK NEOGI, RAGHAVENDRA PRATAP SINGH.

Office Notes

Video Conference **17 March 2023**

ORDER

CP/39/KOB/2021

Learned counsel Mr. Shinu J Pillai appears on behalf of the petitioner. Respondents are represented by learned counsel Mr. Nitish Sathesh Shenoy. Learned counsel for the petitioner states that some settlement talks are going on between the parties. Therefore, seeks adjournment.

In consideration of his submissions, matter adjourned to 21/04/2023.

Sd /-
Satya Ranjan Prasad
Member (Technical)

Sd /-
P. Mohan Raj
Member (Judicial)